

FORM D

PROOF OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 18 of the Insolvency and Bankruptcy Board of India  
(Liquidation Process) Regulations, 2016)

To

Mr. L. Bhadri  
The Liquidator  
Rocana Infrastructure Private Limited  
Reg. no. IBBI/IPA/-001/IP-02059/2020-2021/13245  
No.8/12 (old no. 16/12), Kesava Perumal Sannadhi street  
Mylapore, Chennai – 600004  
Mail Id – [l.bhadri@gmail.com](mailto:l.bhadri@gmail.com)

18.10.2021

From

CA Ayyampalayam Venkatesan Arun  
Liquidator of Siva Industries and Holdings Ltd.  
IP Regn.No: IBBI/IPA-001/IP-P01079/2017-18/11792  
"Akshayam" 4th Floor, old no. 4/1, New no.153-B  
Sugavaneswara street, Salem – 636004

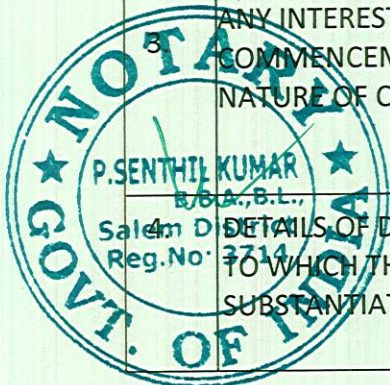
Company address: Old No.: 19, New No.: 32,  
Cathedral Garden Road, Nungambakkam  
Chennai - 600034  
Mail ID – [sivaindustrieslp@gmail.com](mailto:sivaindustrieslp@gmail.com)

Sir,

**Subject:** Submission of proof of claim in respect of the liquidation of M/s. Rocana Infrastructure Private Limited under the Insolvency and Bankruptcy Code, 2016.

Siva Industries and Holdings Ltd. hereby submits this proof of claim in respect of the liquidation of M/s. Rocana Infrastructure Private Limited. The details for the same are set out below:

1.	NAME OF FINANCIAL CREDITOR	M/s. Siva Industries and Holdings Limited CIN: U01134TN1994PLC026861 Certificate of Incorporation as per Annexure I
2.	ADDRESS AND EMAIL OF FINANCIAL CREDITOR FOR CORRESPONDENCE.	CA Ayyampalayam Venkatesan Arun Liquidator of Siva Industries and Holdings Ltd. "Akshayam" 4th floor, Old No.4/1, New No.153-B, Sugavaneswara street, Salem - 636004 Mail ID : <a href="mailto:sivaindustrieslp@gmail.com">sivaindustrieslp@gmail.com</a>
	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT THE LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	TOTAL CLAIM – Rs.9,52,92,80,000/- (9,52,92,800 @Rs.100/- each (Debentures – details as per Annexure) (Rupees: Nine Hundred and Fifty-Two Crores Ninety Two lakhs and Eighty Thousand only)
	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	1. Debenture Certificate Dt.27-09-2013



5.	DETAILS OF ANY ORDER OF A COURT OF TRIBUNAL THAT HAS ADJUDICATED ON THE NON-PAYMENT OF DEBT	NA
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	The Debenture holder M/s. Siva Industries and Holdings Ltd holds Zero % Optionally Fully Convertible Participatory Debentures of Rs. 100/- each. The total number of debentures held – 9,52,92,800 @Rs.100/- each.
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE FINANCIAL CREDITOR WHICH MAY BESET-OFF AGAINST THE CLAIM	Nil
8.	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	No Securities Held
8A.	WHETHER SECURITY INTEREST RELINQUISHED	Not Applicable since there is no security held.
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NA
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE FINANCIAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	<u>Account details:</u> Account Name: Siva Industries and holdings Limited In Liquidation Account No. 0211102000023083 IFSC code: IBKL0000211 Branch : Salem Branch
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	(i) Certificate of Incorporation (ii) Debenture Certificate (iii) PAN card of Company (iv) Pan card & Aadhaar Card of Liquidator (v) NCLT Liquidation order dated 12.08.2021

Seal & Signature of Siva Industries and Holdings Limited

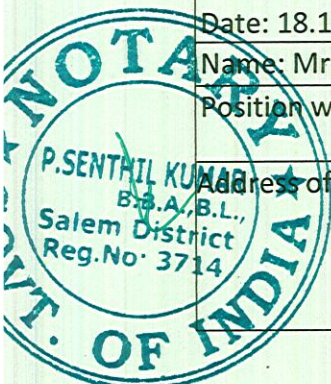
*A. V. Arun*  
Liquidator

CA AV ARUN  
IBBI/IPA-001/IP-P01079/2017-18/11792  
Place: Salem  
Date: 18.10.2021

Name: Mr. Ayyampalayam Venkatesan Arun

Position with or in relation to creditor: Liquidator

Address of person signing: "Akshayam" 4th floor, Old No.4/1, New No.153-B,  
Sugavaneswara street,  
Salem - 636004  
Mail ID: sivaindustrieslp@gmail.com



## AFFIDAVIT

I, Mr. Ayyampalayam Venkatesan Arun, Liquidator, "Akshayam" 4th floor, Old no.4/1, New no.153-B, Sugavaneswara Street, Salem - 636004, do solemnly affirm and state as follows:

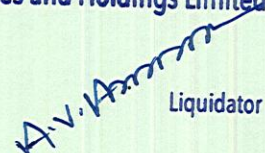
1. The M/s. Rocana Infrastructure Private Limited, corporate debtor was, at the liquidation commencement date, that is, the 14<sup>th</sup> day of September 2021 and still is, justly and truly indebted to M/s. Siva Industries and Holdings Limited in the sum of Rs. Rs.9,52,92,80,000/- for and on account Debentures purchased by M/s. Siva Industries and Holdings Limited.
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
  - (i) Debenture Certificate
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever.

Solemnly, affirmed at Salem on Monday, the 18<sup>th</sup> day of October 2021.

Before me,

  
Notary / Oath Commissioner.

For Siva Industries and Holdings Limited

  
Liquidator

Deponent's signature.



Cell: 93447-69757  
P. SENTHIL KUMAR, B.B.A., B.L.  
ADVOCATE & NOTARY  
(GOVT. OF INDIA)  
120/122, Thambi Kali Amman Koil St,  
Ponnammapet, SALEM-636 001  
Tamil

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**VERIFICATION**

I, Mr. Ayyampalayam Venkatesan Arun, the Deponent hereinabove, do hereby verify and affirm that the contents of para to of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom.

Verified at Salem on this 18<sup>th</sup> day of October 2021.

For Siva Industries and Holdings Limited

*A. V. Ammann*  
Liquidator

Deponent's signature.



*Before me at Salem  
on 18/10/2021.  
P. Senthil Kumar  
18/10/2021.*  
Cell: 93447-69757  
**SENTHIL KUMAR, B.B.A., B.L.**  
**ADVOCATE & NOTARY**  
**(GOVT. OF INDIA)**  
120/122, Thambi Kali Amman Koil St,  
Ponnammapet, SALEM-636 001  
Tamil